

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 143/(MAH)/2017  
CA No.

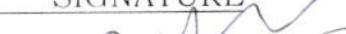
CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.10.2017

NAME OF THE PARTIES: Sarkar Packs Pvt.Ltd.  
V/s.  
Cobit Engineering Pvt.Ltd.

## SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1)	Rafeeq Peermohideen by Jeetendra Sachdev	Respondent	

## ORDER

TCP No. 143/I&BP/CLB/MB/MAH/2017

Company Petition is dismissed vide separate order.

Sd / -

**V. NALLASENAPATHY**  
Member (Technical)

Sd / -

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)